

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**


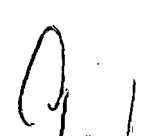
OA/TA/MP. No. 878/89 /199

Govind Prasad

Union of India and others

Versus

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Date of Order	Orders
28.7.1997	<p>None present for the applicant Mr. Kamal Jain, Chief Clerk, Departmental Representative for the respondents</p> <p>None has appeared on behalf of the applicant even though the case was called out at about 12.45 PM. This is a very old case of 1989. Earlier on 7.7.1997 Mr. P.N. Jati, Advocate had appeared as brief-holder for Mr. S.K.Jain, counsel for the applicant and had undertaken to argue the case on the next date i.e. today, as Mr. Jain was not in a position to appear for arguing the matter for some reason. Today Mr. Jati has also not appeared. In the circumstances, the OA is dismissed in default for non-prosecution on part of the applicant.</p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"><div style="text-align: center;"> (RATAN PRAKASH) MEMBER (J)</div><div style="text-align: center;"> (O.P. SHARMA) MEMBER (A)</div></div>

Copy of order  
issued to applicant

Vick  
dt - 17/9/95

Ratna  
6/9/95  
(V.P. Sharma)